

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 101/Chd/CHD/2017

## **In the matter of:**

M/s V.I.R. Foods Limited ...Petitioner-Financial Creditor.

Vs.

M/s White Water Hospitality ...Respondent-Corporate Debtor.  
Pvt. Ltd.

Present: Mr. Yash Pal Gupta and Mr. Aditya Grover, Advocates for the petitioner.

Mr. Anand Chhibbar with Mr. Gaurav Mankotia, Advocate for the corporate debtor.

Mr. Yash Pal Gupta, Advocate for the petitioner submits that the arguing counsel Mr. Sumit Jain could not come because he was suffering from dengue. Reply was filed by the respondent on 16.11.2017. In the interest of justice, the matter be listed on 24.11.2017. It is made clear that no request for further adjournment shall be entertained.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

November 17, 2017

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